

SCHEDULE
Format for Statistical Data
(See Rule 3)

Ref: - Hon'ble Court's Letter No. - 260 / R&S, Dated: - 16.08.2022.

For the month of NOVEMBER, 2022.

Sl.No.	Name of the Court	No. of Cases pending (as on 01.11.2022)	No. of Cases Instituted (During the month)	Total Cases pending in the Court as on 30.11.2022	No. of Cases disposed (During the month)	Average no. of days taken to decide the case.
01	District and Addl. Sessions Judge - I, Seraikella – Kharsawan.	09	01	10	00	--
02	Civil Judge (Sr. Div.) - I, Seraikella.	09	00	09	00	--


05.12.22

**Court Manager,
Civil Court, Seraikella.**



**Principal District and Sessions Judge,
Seraikella – Kharsawan.**